

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IA/3360/ND/2023, IA/2789/ND/2023 IN
IB/617/ND/2022

IN THE MATTER OF:

Three c Green Developers Pvt.Ltd	...	Applicant
Versus		
Three c Infratech Pvt.Ltd.	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Mrinal Harsh Vardhan, Adv. Kailash Ram, Adv. Yougender Singh, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit in I.A. 2789 of 2023
For the Respondent	: Adv. Abhay Kaushik, Adv. Sachin Jain, Adv. Himani Babbar.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.05.2024**.

Sd/-
(Court Officer)